

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 838/2016

IN THE MATTER OF:

Levon Engineers Pvt. Ltd.

.....Petitioner

v.

The Registrar of Companies

.....Respondent

SECTION : UNDER SECTION 560(6)

Order delivered on 21.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)


For the Petitioner(s) : Mr. P.K. Mittal & Ms. Nibruti Samal, Advocates

ORDER

Learned counsel for the petitioner has requested for filing some additional documents.

Let the needful be done within two weeks with a copy in advance to the learned company prosecutor.

List for further consideration on 18.09.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
(MEMBER TECHNICAL)

21.08.2017

Vineet